

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 05-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Ms. Garima Prasad, Sr. A.A.G.
Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.

Ms. Nilofar Khan, A.A.G.
Mr. Nishanth Patil, AOR
Mr. Anzum Parvez, Adv.

Mr. Aravindh S., AOR
Ms. Uma Bhuvaneshwari. C, Adv.

Mr. Apoorv Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 Tag with Civil Appeal No 1867 of 2006 [*Malik Mazhar Sultan and Another vs UP Public Service Commission and Others*]

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar